

(b) whether the US Government informed India that it is leaving some troops behind to protect Afghanistan against possible Taliban attempts to take over the country; and

(c) whether Government is in touch with other countries to work out a plan for an international cooperation for a post-2014 Afghanistan?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (c) Government is closely monitoring the evolving situation in Afghanistan and is in touch with various stakeholders, including the Government of Afghanistan, its regional and international partners on developments pertaining to Afghanistan. India is also part of various international efforts to bring about peace and stability in that country. Government will take all necessary measures to safeguard India's interests in this regard. India believes that a peaceful, stable, democratic and prosperous Afghanistan is the best guarantee for securing Indian interests in that country. India has, accordingly, signed a comprehensive Strategic Partnership Agreement with Afghanistan in October, 2011 aimed at stepping up political, economic, security, social and cultural ties with Afghanistan. In addition to ongoing assistance, India organized the Delhi Investment Summit on Afghanistan in June, 2012 in an effort to invite Indian and foreign investment into Afghanistan.

Government is aware that the United States is in negotiations with Afghanistan to finalise a Bilateral Security Agreement, which will define numbers, mission mandate and other modalities for the US troops' presence in Afghanistan post-2014.

Arunachal Pradesh/Aksai Chin as Chinese part in their e-passport

2971. SHRI MOHAN SINGH:

SHRI T.M. SELVAGANAPATHI:

SHRIMATI MAYA SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is aware that China is issuing e-passport that show Arunachal Pradesh and Aksai Chin as part of China;

(b) if so, the details thereof;

(c) whether Government has taken up this issue with China;

(d) if so, the details thereof; and

(e) whether India has made categorical statement that its view on the boundary shall remain the same?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (e) Recently, China started issuing new electronic passports which contain watermarks of a map of the People's Republic of China (PRC), which depicts Arunachal Pradesh and Aksai Chin as part of China. Our Embassy and its Consulates General in China have started stamping a round seal of the map of India depicting our correct external boundaries on visas stamped on such passports. The fact that Arunachal Pradesh and Jammu and Kashmir are integral and inalienable parts of India has been clearly conveyed to the Chinese side on several occasions including at the highest level.

Unutilised funds for tribal development

2972. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that major portion of Tribal Area Sub Plan and the funds given for tribal development are not utilized as a result of which the fund allocation in Twelfth Plan for tribal development has been reduced; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) Following allocations have been made for Tribal Sub Plan under Plan Schemes administered by various Ministries/Departments:

(Rs. in crore)

Budget Estimates 2011-2012	Budget Estimates 2012-2013
18466.23	21710.11

From the financial year 2011-2012, Government is making separate allocations for Tribal Sub Plan as a part of the Plan allocations, and the same are reflected transparently by concerned Ministry/Department in a distinct head of account. Fund allocation is not proposed to be reduced for tribal development in Twelfth Plan.

(b) Does not arise.